

**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD****Revised LIST OF ORDERS TO BE PRONOUNCED ON 03-12-2024**

<b>S.No.</b>	<b>ITA/MA/SA No.</b>	<b>Assessee name</b>	<b>Bench</b>	<b>Date of Hearing</b>	<b>Result</b>
<b>Author : Shri Makarand V. Mahadeokar, AM</b>			<b>Co-author: Ms. Suchitra R. Kamble, JM</b>		
1 to 9	ITA 1772 & 1773/Ahd/15 ITA 1290 & 1782/Ahd/16 ITA 1291 & 1783/Ahd/16 ITA 1594,2066 & 2067/ Ahd/16	Ambalal Sarabhai Enterprises Ltd. By Deptt.'s	A	30.10.2024	ITA 1772, 1773,1290,1782 & 1291 are Partly allowed for Statistical purposes. ITA 1783/Ahd/16 Partly allowed.and Revenues appeals ITAS 1594, 2066 & 2067 are dismissed

  
सहायक पंजीकार  
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